

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2016
ANSWERED ON 09TH DECEMBER, 2021**

COMPLAINTS REGARDING CONSTRUCTION OF NHS

2016. SHRI SRIDHAR KOTAGIRI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has received several complaints relating to malpractices in the construction of National Highways (NHs) in various States in the country particularly Andhra Pradesh;**
- (b) if so, the details thereof;**
- (c) whether the contractors are not following the proper terms and conditions of the guidelines issued by the Government;**
- (d) if so, the details thereof and the reasons therefor; and**
- (e) the remedial measures being taken by the Government in this regard?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Ministry of Road Transport & Highways of Union Government receives some complaints related to construction of National Highways which are dealt as per the contract conditions and departmental procedures. Ministry issues guidelines from time to time regarding terms & conditions to be followed in the construction of NHs in the country which are binding on contractors and concessionaires. National Highway construction works are supervised and inspected through Authority Engineers, Independent Engineers and officers of Executing agencies apart from the Regional Officers and officers of Ministry's Head Quarters at various levels to ensure compliance to the terms and conditions of the guidelines.
